

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Detection and deportation of illegal immigrants is a continuous process and depends upon nationality verification by the concerned foreign Government. The Nationality verification form provided by the Embassy of Myanmar has been circulated to the concerned State Governments to fill up appropriate details of illegal migrants from Myanmar.

(c) and (d) As per information available, 12 Myanmar nationals were deported recently after following due process as per directions given by various courts.

Exclusive satellite to manage borders

1149. SHRIMATI SHANTA CHHETRI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has directed Indian Space Research Organisation (ISRO) to launch a satellite for its exclusive use and to help it manage borders more effectively;
- (b) whether such satellite communications are also set to guide deployment of Central paramilitary forces in remote and difficult areas; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Government has approved a task force report in which a satellite is proposed to be launched for exclusive use by MHA.

(b) and (c) The task force report proposes the use of Satellite for communication in remote areas, GIS and operations planning system and satellite based GPS in navigation by forces during operations.

Deportation of Rohingya Muslims

1150. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many Rohingya Muslims have been identified so far by Government;
- (b) how many Rohingya Muslims are supposed to be staying in various parts of the country;